

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	EP 41/13
PETITION NUMBER	:	TP 47/16
NAME OF THE PETITIONER (S)	:	J & D WILKIE LTD.
NAME OF THE RESPONDENT (S)	:	STEWART PINNED PRODUCTS (P) LTD. & 2 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M.S. Ganapathy	Petitioner
[9880099885]	R
Mohamed Sajeeb Ahmed Pld	R1 & R3
K. VENKATA SUBRAMANIAN	R 3
Vishnu Hegde	R-2

ORDER

M.S. Ganapathy
M.S. Ganapathy
[Signature]

Counsel for Petitioner is present. Counsel for R-2 is also present. Counsel for R-2 requested the Tribunal to take up one application filed by him for receiving additional documents and Registry is directed to verify and put up the said application on next date of hearing.
Posted to 14-02-2017.

Member (J)

Member (T)